

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4320
ANSWERED ON:29.08.2011
COLLECTION OF WATER CESS
Bali Ram Dr.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the total amount or water-tax collected by various States including Uttar Pradesh Pollution Control Board is deposited with the Union Government, State-wise;
- (b) whether the Government has any proposal for returning eighty per cent amount from water tax collection to the Pollution Control Board of the concerned State; and
- (c) if so, the amount yet to be returned to States including Uttar Pradesh Pollution Control Board, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) The total amount of water cess collected and deposited into consolidated fund of India by 26 (twenty six) State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs) of the States / Union Territories during the last 3 financial years is as under:-

S.No. Name of the State Water Cess Collected (in Rs. `)
PCBs/PCCs 2008-09 2009-10 2010-11

1. Andhra Pradesh	342953000	293311000	292400000
2. Assam	3623770	-	3825012
3. Bihar	7150000	5400000	11200000
4. Chandigarh	3548332	9791801	4021165
5. Chhattisgarh	41850000	41100000	57200000
6. Daman & Diu	77436	82582	415837
7. Delhi	52659802	74031294	101879604
8. Dadra Nagar Haveli	206103	198976	224992
9. Goa	3971581	5164830	4671326
10. Gujarat	305687127	176169525	132276810
11. Haryana	68589980	52154949	75459565
12. Himachal Pradesh	5314169	10826639	8567619
13. Jharkhand	24900000	15000000	40000000
14. Karnataka	35828000	36033743	55007771
15. Kerala	7228916	11357222	10551037
16. Madhya Pradesh	41526000	43165435	43324000
17. Maharashtra	418076289	316348088	274094191
18. Meghalaya	67447	202149	306858
19. Orissa	-	70100000	68000000
20. Puducherry	-	1368011	155868
21. Punjab	158245882	130953642	122687708
22. Rajasthan	78827319	42900159	270177217
23. Tamil-Nadu	82203707	86439811	85550258
24. Uttaranchal	27740433	26770327	51983254
25. Uttar Pradesh	366396145	435563993	454479749
26. West Bengal	213261998	171320599	190990505
Total	2289933436	2055754775	2359450346

(b) upto 80% of the water cess amount collected by the Pollution Control Boards (PCBs) in the States and Pollution Control Committees (PCCs) in the Union Territories is disbursed to SPCBs / PCCs in accordance with section 8 of the Water (Prevention and Control of Pollution) Cess Act, 1977. As and when budgetary allocations are made by the Ministry of Finance for disbursement of water cess, appropriate amounts are released to the State Boards, including UP PCB.

(c) As per the records, an amount of Rs. 261.00 Crores is the outstanding balance of various SPCBs and PCCs till 31.03.2011, the break-up of which is given as under:-

S.No. Name of the State Outstanding Balance Payable
PCBs/PCCs (80% of total deposits) (in Rs. `)

1.	Andhra Pradesh	27922400
2.	Assam	3059994
3.	Bihar	3040000
4.	Chandigarh	10953034
5.	Chhattisgarh	5840000
6.	Daman & Diu	478178
7.	Delhi	233498
8.	Dadra Nagar Haveli	521602
9.	Goa	540
10.	Gujarat	9572963
11.	Haryana	4949985
12.	Himachal Pradesh	18559539
13.	Karnataka	104955290
14.	Kerala	13421582
15.	Madhya Pradesh	3999652
16.	Maharashtra	794110199
17.	Meghalaya	328406
18.	Orissa	110480000
19.	Puducherry	1276794
20.	Punjab	22800086
21.	Rajasthan	50604919
22.	Tamilnadu	9468698
23.	Uttaranchal	2886405
24.	Uttar Pradesh	990744489
25.	West Bengal	418984491
	Total	2609192744